

HIGH COURT OF DELHI: NEW DELHI

No. 37/D3/Gaz.-IA/DHC/2024

Dated, the 25<sup>th</sup> October, 2024

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Umed Singh	District Judge (Commercial Court)-05, Central, THC	District Judge (Commercial Court) -02, North, Rohini	North	In a new Court
2.	S.S.Rathi	District Judge (Commercial Court)-03, Shahdara, KKD	District Judge (Commercial Court) -11, Central, THC	Central	Vice Mr. Sanjay Sharma-II
3.	Amit Kumar	District Judge (Commercial Court)-08, Central, THC	District Judge (Commercial Court), North, Rohini	North	Vice Mr. Gorakh Nath Pandey
4.	Manoj Kumar	Special Judge (PC Act) (CBI)-17, RACC	District Judge (Commercial Court)-05, Central, THC	Central	Vice Mr. Umed Singh
5.	Sanjay Sharma-II	District Judge (Commercial Court)-11, Central, THC	District Judge (Commercial Court)-03, Shahdara, KKD	Shahdara	Vice Mr. S.S.Rathi
6.	Gorakh Nath Pandey	District Judge (Commercial Court), North, Rohini	District Judge (Commercial Court)-08, Central, THC	Central	Vice Mr. Amit Kumar
7.	Shailender Malik	PO, MACT-02, Shahdara, KKD	Special Judge (PC Act) (CBI)-21, RACC	-	In a vacant court earlier presided over by Mr. Rajeev Bansal.
8.	Balwant Rai Bansal	Special Judge (NDPS), Shahdara, KKD	District Judge-05, New Delhi, PHC	New Delhi	In a new Court
9.	Prashant Kumar	Special Judge (PC Act) (CBI)-07, RACC	ASJ(Electricity), North-West, Rohini	North-West	Vice Mr. Jitendra Singh
10	Devender Kumar Jangala	ASJ-5, New Delhi, PHC	District Judge-01, South-West, Dwarka	South-West	In a vacant court earlier presided over by Mr. Aman Pratap Singh

11	Satish Kumar	ASJ-03, North, Rohini	District Judge-13, Central, THC	Central	In a new Court
12	Savitri	ASJ-02, North-East, KKD	Judge, Family Court-02, Shahdara, KKD	Shahdara	Vice Ms. Twinkle Wadhwa
13	Sumit Dass	District Judge-02+Wakf Tribunal, New Delhi, PHC	ASJ-5, New Delhi, PHC	New Delhi	Vice Mr. Devender Kumar Jangala
14	Saurabh Partap Singh Laler	On repatriation	Special Judge (NDPS), Shahdara, KKD	Shahdara	Vice Mr. Balwant Rai Bansal
15	Dharmender Rana	On repatriation from Armed Forces Tribunal	District Judge-01, New Delhi, PHC	New Delhi	Vice Ms. Vijeta Singh Rawat
16	Twinkle Wadhwa	Judge, Family Court-02, Shahdara, KKD	ASJ-02, North-East, KKD	North East	Vice Ms. Savitri
17	Gomati Manocha	On repatriation from NCPCR	ASJ-01 (POCSO), New Delhi, PHC	New Delhi	Vice Ms. Chhavi Kapoor
18	Jitendra Singh	ASJ(Electricity), North-West, Rohini	Special Judge (PC Act) (CBI)-23, RACC	-	In a vacant court earlier presided over by Rakesh Syal.
19	Vijeta Singh Rawat	District Judge-01, New Delhi, PHC	Special Judge (PC Act) (CBI)-17, RACC	-	Vice Mr. Manoj Kumar
20	Chhavi Kapoor	ASJ-01 (POCSO), New Delhi, PHC	Special Judge (PC Act) (CBI)-07, RACC	-	Vice Mr. Prashant Kumar
21	Harun Pratap	On repatriation from Lokayukta, NCT of Delhi	PO, MACT-02, Shahdara, KKD	Shahdara	Vice Mr. Shailender Malik
22	Jagmohan Singh	On repatriation from North-East Delhi Riots Claims Commission	ASJ-03, North, Rohini	North	Vice Mr. Satish Kumar
23	Harvinder Singh Johal	On completion of Training	District Judge-02+Wakf Tribunal, New Delhi, PHC	New Delhi	Vice Mr. Sumit Dass

Note (s):-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of their court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer.

Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website also.

3. Principal District & Sessions Judge, North shall withdraw sufficient number of cases from the existing court of District Judge (Commercial Court) and shall assign the same to the newly constituted court i.e. District Judge (Commercial Court)-02, North District and shall ensure that after redistribution, both the courts shall have substantially equal work. In view of the creation of new court, the existing court of District Judge (Commercial Court) previously presided over by Sh. Gorakh Nath Pandey is re-designated as District Judge (Commercial Court)-01, North District.
4. That Principal District & Session Judge, New Delhi shall withdraw sufficient number of cases from the existing courts of District Judge-01 to District Judge-04, New Delhi District and shall assign the same to the newly constituted court of District Judge-05, New Delhi District and shall ensure that after re-distribution, all the courts shall have substantially equal work to enable the courts to dispose of old matters expeditiously.
5. That Principal District & Session Judge/HQs. shall withdraw sufficient number of cases from the existing courts of District Judge-01 to District Judge-12, Central and shall assign the same to the newly constituted court of District Judge-13, Central to ensure that after redistribution, all the courts shall have substantially equal work to enable the courts to dispose of old matters expeditiously.

BY ORDER OF THE COURT

Sd/-  
(KANWAL JEET ARORA)  
REGISTRAR GENERAL

6005- 6038  
Endst. No. \_\_\_\_\_/D3/Gaz.1A/DHC/2024

Dated, the 25<sup>th</sup> October, 2024

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.

14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



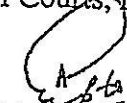
(RAJ KUMAR RAWAT)  
JOINT REGISTRAR (GAZ.-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 33571-33598 /F.5(1)/Gaz./PDJ West/2024 Dated, Delhi the 26/10/24

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.



(Ajay Gupta)

Link Officer Incharge (Judicial Branch)  
DJ (Commercial)-05, West Distt.